

# SUPREME COURT OF INDIA

(GRANT NO.64)

## Statement of Receipts and Disbursements for the year 2012-13

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Mar, 2013	Corry upto Mar,2012	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	5.68	4.7	20.85
	Non-Tax Revenue	3.23	2.72	18.75
	Grants-in-aid & contribution			
	<b>Capital Receipts</b>			
	Recovery of Loans	0.29	0.38	-23.68
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b>Contingency Fund</b>			
	<b>Public Account</b>	205.9	215.69	-4.54
<b>A</b>	<b>Total Receipts</b>	215.1	223.49	-3.75
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Expenditure</b>			
	Plan			
	Non-Plan	133.27	127.7	4.36
	<b>Capital Expenditure</b>			
	Plan			
	Non-Plan			
	<b>Loans &amp; Advances</b>			
	Plan			
	Non-Plan	0.11	0.12	-8.33
	<b>Contingency Fund</b>			
	<b>Public Account</b>	171.22	182.3	-6.08
<b>B</b>	<b>Total Disbursements</b>	304.6	310.12	-1.78
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-89.5</b>	<b>-86.63</b>	

**Corry-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts Officer

# SUPREME COURT OF INDIA

## Statement of Receipts for the year (2012-2013)

*(Rupees in Crores)*

S.No.	Major / Minor Head	Collection Upto Mar, 2013	Corry upto Mar, 2012	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	5.68	4.7	20.85
2	0049-Interest Receipts	0.18	0.19	-5.26
3	0059-Public Works	1.27	1.24	2.42
4	0070-Other Administrative Service	1.12	0.62	80.65
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits			
6	0210-Medical and Public Health	0.4	0.38	5.26
7	0216-Housing	0.26	0.29	-10.34
	<b><u>Capital Receipts</u></b>			
1	Servants	0.29	0.38	-23.68
	<b><u>Total:</u></b>	<b>9.2</b>	<b>7.8</b>	<b>17.95</b>

*Copy-Corresponding figure for Previous Year*

1. Actuals are unadjusted provisional figures
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**SUPREME COURT OF INDIA**

**Scheme Wise Statement of Expenditure for the year (2012-2013)**

*(Rupees in Crore)*

S.No.		B.E. 2012-2013			Actual Exp upto -Mar, 2013			Coppo upto Mar, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.64</b>									
	Supreme Court of India	0	111.75	111.75		116.73	116.73		109.55	109.55
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
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# SUPREME COURT OF INDIA

(GRANT NO.65)

## Statement of Receipts and Disbursements for the year 2013-14

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Apr, 2013	Corry upto Apr,2012	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b><u>Revenue Receipts</u></b>			
	Tax Revenue	0.88	0.69	27.54
	Non-Tax Revenue	0.48	0.5	-4.00
	Grants-in-aid & contribution			
	<b><u>Capital Receipts</u></b>			
	Recovery of Loans	0.04	0.05	-20.00
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b><u>Contingency Fund</u></b>			
	<b>Public Account</b>	8.63	3.67	135.15
<b>A</b>	<b>Total Receipts</b>	<b>10.03</b>	<b>4.91</b>	<b>104.28</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b><u>Revenue Expenditure</u></b>			
	Plan			
	Non-Plan	17.48	16.48	6.07
	<b><u>Capital Expenditure</u></b>			
	Plan			
	Non-Plan			
	<b><u>Loans &amp; Advances</u></b>			
	Plan			
	Non-Plan			
	<b><u>Contingency Fund</u></b>			
	<b>Public Account</b>	8.37	6.67	25.49
<b>B</b>	<b>Total Disbursements</b>	<b>25.85</b>	<b>23.15</b>	<b>11.66</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-15.82</b>	<b>-18.24</b>	

***Copy-Corresponding figure for Previous Year***

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Sr.Accounts officer

# SUPREME COURT OF INDIA

## Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Apr, 2013	Coppy upto Apr, 2012	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	0.88	0.69	27.54
2	0049-Interest Receipts	0.03	0.07	-57.14
3	0059-Public Works	0.14	0.16	-12.50
4	0070-Other Administrative Service	0.06	0.02	200.00
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.14	0.13	7.69
6	0210-Medical and Public Health	0.07	0.08	-12.50
7	0216-Housing	0.05	0.04	25.00
	<b><u>Capital Receipts</u></b>			
1	Servants	0.04	0.05	-20.00
	<b><u>Total:</u></b>	<b>1.41</b>	<b>1.24</b>	<b>13.71</b>

*Coppy-Corresponding figure for Previous Year*

1. Actuals are unadjusted provisional figures
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**SUPREME COURT OF INDIA**

**Scheme Wise Statement of Expenditure for the year (2013-2014)**

*(Rupees in Crore)*

S.No.		B.E. 2013-2014			Actual Exp upto -Apr, 2013			Coppo upto Apr, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.65</b>									
	Supreme Court of India	0	129.41	129.41		16.83	16.83		15.93	15.93
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

# SUPREME COURT OF INDIA

(GRANT NO.65)

## Statement of Receipts and Disbursements for the year 2013-14

(Rupees in Crores)

S.No.	Head of Account	Actuals upto May, 2013	Coppo upto May,2012	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b><u>Revenue Receipts</u></b>			
	Tax Revenue	1.39	1.04	33.65
	Non-Tax Revenue	0.8	0.79	1.27
	Grants-in-aid & contribution			
	<b><u>Capital Receipts</u></b>			
	Recovery of Loans	0.06	0.08	-25.00
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b><u>Contingency Fund</u></b>			
	<b>Public Account</b>	12.7	55.54	-77.13
<b>A</b>	<b>Total Receipts</b>	<b>14.95</b>	<b>57.45</b>	<b>-73.98</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b><u>Revenue Expenditure</u></b>			
	Plan			
	Non-Plan	30.33	25.3	19.88
	<b><u>Capital Expenditure</u></b>			
	Plan			
	Non-Plan			
	<b><u>Loans &amp; Advances</u></b>			
	Plan			
	Non-Plan	0.02	0	
	<b><u>Contingency Fund</u></b>			
	<b>Public Account</b>	17.76	7.79	127.98
<b>B</b>	<b>Total Disbursements</b>	<b>48.11</b>	<b>33.09</b>	<b>45.39</b>
				#DIV/0!
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-33.16</b>	<b>24.36</b>	

**Coppo-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
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3. Expenditure is net of recoveries.

Sr.Accounts officer

# SUPREME COURT OF INDIA

## Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto May, 2013	Copy upto May, 2012	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	1.39	1.04	33.65
2	0049-Interest Receipts	0.04	0.08	-50.00
3	0059-Public Works	0.29	0.32	-9.38
4	0070-Other Administrative Service	0.15	0.08	87.50
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.15	0.14	7.14
6	0210-Medical and Public Health	0.1	0.11	-9.09
7	0216-Housing	0.07	0.06	16.67
	<b><u>Capital Receipts</u></b>			
1	Servants	0.06	0.08	-25.00
	<b>Total:</b>	<b>2.25</b>	<b>1.91</b>	<b>17.80</b>

*Copy-Corresponding figure for Previous Year*

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**SUPREME COURT OF INDIA**

**Scheme Wise Statement of Expenditure for the year (2013-2014)**

*(Rupees in Crore)*

S.No.		B.E. 2013-2014			Actual Exp upto -May, 2013			Corry upto May, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.65</b>									
	Supreme Court of India	0	129.41	129.41		29.27	29.27		24.4	24.4
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
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3. Expenditure is net of recoveries.

# SUPREME COURT OF INDIA

(GRANT NO.65)

## Statement of Receipts and Disbursements for the year 2013-14 (Rupees in Crores)

S.No.	Head of Account	Actuals upto June, 2013	Copy upto June, 2012	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	1.89	1.57	20.38
	Non-Tax Revenue	0.94	0.86	9.30
	Grants-in-aid & contribution			
	<b>Capital Receipts</b>			
	Recovery of Loans	0.1	0.1	0.00
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b>Contingency Fund</b>			
	<b>Public Account</b>	52.97	77.9	-32.00
<b>A</b>	<b>Total Receipts</b>	<b>55.9</b>	<b>80.43</b>	<b>-30.50</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Expenditure</b>			
	Plan			
	Non-Plan	41.06	35.93	14.28
	<b>Capital Expenditure</b>			
	Plan			
	Non-Plan			
	<b>Loans &amp; Advances</b>			
	Plan			
	Non-Plan	0.04	0	
	<b>Contingency Fund</b>			
	<b>Public Account</b>	40.07	60.64	-33.92
<b>B</b>	<b>Total Disbursements</b>	<b>81.17</b>	<b>96.57</b>	<b>-15.95</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-25.27</b>	<b>-16.14</b>	

**Copy-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
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3. Expenditure is net of recoveries.

Sr.Accounts officer

# SUPREME COURT OF INDIA

## Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto June, 2013	Coppy upto June, 2012	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	1.89	1.57	20.38
2	0049-Interest Receipts	0.06	0.08	-25.00
3	0059-Public Works	0.34	0.37	-8.11
4	0070-Other Administrative Service	0.16	0.09	77.78
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.15	0.09	66.67
6	0210-Medical and Public Health	0.13	0.14	-7.14
7	0216-Housing	0.09	0.09	0.00
	<b><u>Capital Receipts</u></b>			
1	Servants	0.1	0.1	0.00
	<b><u>Total:</u></b>	<b>2.92</b>	<b>2.53</b>	<b>15.42</b>

*Coppy-Corresponding figure for Previous Year*

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**SUPREME COURT OF INDIA**

**Scheme Wise Statement of Expenditure for the year (2013-2014)**

*(Rupees in Crore)*

S.No.		B.E. 2013-2014			Actual Exp upto -June, 2013			Coppo upto June, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.64</b>									
	Supreme Court of India	0	129.41	129.41		39.29	39.29		34.73	34.73
<b>COPPY- Corresponding figure for Previous year</b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.